

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 20(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

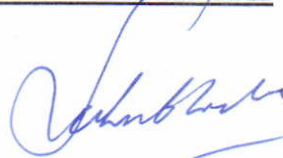
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: Pramod Kumar Jaiswal
VS.
M/s. Inpac Hotles & Resorts Pvt. Ltd.

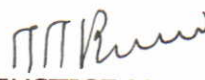
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Shubhendra Singh	Advocate	Petitioner	
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ORDER

Learned Counsel for the Petitioner stated that on 24th of August 2016, the
Hon'ble High Court at Delhi adjourned the matter for today. Accordingly the
hearing is deferred to 30th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)